SHRI G. G. SWELL:

SHR.I SUBRAMANIAN SWAMY:

SHRI SARADA MOHANTY:

SHRI ANANTRAY DEVSHAN-KER DAVE:

SHRI MOHD. KHALEELUR RAHMAN:

Will the Minister of HOME AFFAIRS toe pleased to state:

- (a) whether Government have set up a high-powered committee to find out the alleged nexus between politicians, underworld and big business bowses:
- (b) if so, what are the details thereof:
- (c) whether the committee has sub mitted its report; and
- (d) if so, what are the main findings and Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (d) Government had set up a Committee under the chairmanship of Home Secretary to take stock of available information about the activities and links of mafia organisations lcrime syndicates. Based on the Report of this Committee Government would determine whether there is need to establish a special organisation/agen. cy to regularly collect information and pursue cases against identified elements. Government is examining the Committee's Report for such further action as may be considered necessary.

# दिल्ली प्रवेश जनता येल के सविव को सराा

2873. श्री वह सदेव आनन्द पासवानः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

2872. Transferred to 19th April, 1994,

- (क) अथा पह सच है कि दिल्ली प्रदेश जनता दल के महासचिव को जो सुरक्षा प्रदान की गई थी, वह 1993 में अपस ले ली गई थी;
- (ख) क्या सरकार को इस बात की जानकारी है कि सुरक्षा वापस लिये जाने के पहलात उन्हें धमकियां मिली हैं;
- ्ग) तथा अवः स्वके जिल्लुरी सुरक्षा उपलब्ध कराः दी गई है ; श्रीर
- (घ) उनकी सुरक्षा वापस लिए जाने के लिए जिम्मेदार अधिकारियों के विरुद्ध सरकार क्या कार्यवाही कर रही है तथा सरकार उनकी सुरक्षा के लिये क्या उपाय कर रही है?

गृह मंत्रालय में राज्य मंद्री (श्री राजेश पायलट): (क) जी हां,श्रीमन्। (ख) से (घ) सुरक्षा की आवश्यकता की सार्वाधिक रूप से पुनरीक्षा की जाती है मीर समय-समय पर सुरक्षा प्रबन्धों में अपेक्षित परिवंतन किए जाते हैं।

#### Amendment to Official Secrets Act, am

- 2-874. PROF. VIJAY KUMAR MALHOTRA: Will the Minister, of HOME AFFAIRS be pleased to state:
- (a) whether Government have been considering for the last coupl of years to amend the Official Secrets Act, 1923 and on the question regarding 'right to information' and had even constituted an Inter Ministerial Study Group thereon long time ago;
- (b) if so, whether it has come to any conclusion in all these years;
- (c) if not, what are the reasons therefor; and
- (d) by when Government think of taking a final view in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT); (a) to (d)

## राजभाषा नीति का कार्यास्ययन

2875. श्री गोपाल सिंह जी० सोलंकी: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) राजभाषा नीति के कार्यान्वयन के निरीक्षण हेतु विभिन्न स्थानों पर कितने कार्यालय हैं:
- (स्वा) सामवीं पंचवर्षीय योजनः-ऐसे कितने कार्यालय किये गये;
- (ग) श्राठवीं पंचवर्षीय योजनावधि में कितने कार्यालय स्थापित किये जाने की संभावना है ; ग्रीर
- (घ) इन -कार्यालयों की स्थापना मब सक की जायेगी?

गृह मंद्रालय में राज्य मंत्री (श्री पी। एम. सहँद): (क) म्राठ (8)।

to Questions

## (ख) (सात) 7।

- (ग) म्राठवें प्लान के दौरान पहले से ही स्वापित किये जा चुके एक कार्यानय के प्रतिरिक्त, भ्राठवीं पंचवर्षीय योजना-वधि में प्रस्ताबित प्लान में 5 क्षेतीय कार्यान्वयन कार्याक्तयः श्वापितः करना :बार्यान
- (घ) इन कार्यालयों को स्थापित करने के लिये इस समय कोई निश्चित सीमा नहीं बताई जा सकती है।

### **Tapping of telephones of Chief Etection** Comimisioner

2876. SHRI SATISH PRADHAN; Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Election Commission has alleged tapping of their
- (b) whether Government have received official communication on such instances;
- (c) whether Government have in. stituted enquiry into the matter, if so, what are the findings, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e) No complaint has been received by the Ministry of Home Affairs from the Election Commission alleging tapping of their telephones. However a news item published in the Times of India dated 18th October, 1993, stated that the Chief Election Commissioner suspected the tapping of his telephones by the Intelligence Bureau,' The position was checked and the allegations were found to be baseless.